

(5)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

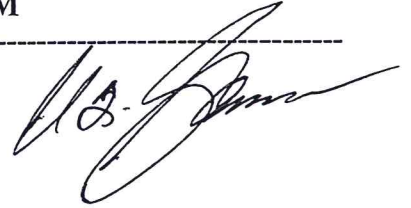
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/27/IB/2018
PETITION NUMBER : CP/679/(IB)/2017
NAME OF THE PETITIONER(S) : CENTRAL BANK OF INDIA
NAME OF THE RESPONDENT(S) : DNEPRO ADVISORY PVT LTD & 1
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. L. Ganesh

CBI



ORDER

Counsel for Central Bank of India/Intervener present and filed CA/27/IB/2018 in CP/679/IB/2017. Counsel representing Operational Creditor present and he is directed to file reply to the CA/27/IB/2018 before next date of hearing. Matter is posted for arguments. Put up on 05.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk